

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

Dated: 05th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s. GNA Udyog Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Anand K. Ganesan

Counsel for the Respondent (s)

:

Mr. Sakesh Kumar for R-2

ORDER

At the request of learned counsel for the respondent no.2, post this Appeal for arguments of the appellant on **6th January, 2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk